GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2756 ANSWERED ON:13.03.2013 AIR FARES .

Adhalrao Patil Shri Shivaji;Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Panda Shri Baijayant;Patil Shri A.T. Nana;Thamaraiselvan Shri R.;Yaskhi Shri Madhu Goud

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government is aware that airlines are indulging in fare wars and other predatory/unfair practices;
- (b) if so, the reaction of the Government thereto and the action taken by the Government in this regard;
- (c) whether aviation experts/ consultants/private airlines are resenting interference by the regulator;
- (d) if so, the details thereof and the complaints received, if any against interference of regulator over fare hikes; and
- (e) the corrective steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRIK. C. VENUGOPAL)

- (a) and (b): Airline companies adopt different market strategies to increase their market share. However, no predatory/unfair practices by the airlines have come to the notice of the Govt.
- (c) to (e): NO representation from aviation experts/consultants/private airlines resenting interference by the regulator had been received.